ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH

M.A.No.03/2016 In T.P.No.07/397/398/GB of 2016 (C P No.969/2012)

Present: Hon'ble Mr Justice P K Saikia, Member(J)

Date of hearing: 27th September, 2016.

Date of hearing. 27 - September, 2010.					
	Gomukhi Construction (P) Ltd.				
Name of the	-Versus-				
Company	North East Shuttles (P) Ltd.				
Under Section	397/398				

S1.	Name	86	Designation	of	Appearing on behalf of	Signature with da
No.	Authori	zed	Representative	(IN		
	CAPITAL LETTERS)					

ORDER

Mr S.K. Gupta, CS is present for the applicant. Mr S. Dutta, learned counsel represents the respondent Nos.1 & 2 and he prays for some time to file reply. Prayer is allowed. Respondent Nos.3 and 4 remain absent today without any step. Registry has reported that notice could not be served on respondent 4

The applicant is directed to cause service of notice on respondent No.4 by Registered Post with A/D. Steps immediately.

It has also been stated by the learned counsel for respondent Nos.1 and 2 herein, that respondent No.3 has expired on 18.12.2015. In that connection, Death Certificate, issued by the competent authority, has been filed in the C.A.No.417/2016 (renumbered as T.A.No.35/2016).

In view of the fact that Death Certificate has been issued by the competent authority, the applicant is directed to strike out the name of respondent No.3 from the cause title of the application.

List this matter on 17.11.2016.

Judicial Member National Company Law Tribunal, Guwahati Bench,